



Government of India
Office of the Chief Commissioner
Central Tax (Jaipur Zone)
www.centralexcisejaipur.nic.in

Government of Rajasthan
Commercial Taxes Department
Kar Bhawan, Jaipur
www.rajtax.gov.in

Order No. 01/2019 Dated 27.03.2019

Subject: Division of Taxpayer base between the Central Government (Jaipur Zone) and the State Government of Rajasthan -reg.

In terms of guidelines issued by the GST Council Secretariat vide Circular No. 01/2017, issued vide F.No. 166/Cross Empowerment/GSTC/2017 dated 20.09.2017 with respect to the division of taxpayer base between the Central Government and the State Government to ensure single interface under GST, the State Level Committee comprising of Sh. Rakesh Kumar Sharma, Chief Commissioner of Central Tax, Jaipur Zone and Dr. Preetam B. Yashwant, Commissioner of State Tax, Rajasthan decided to assign the unallocated 522 taxpayers registered in the State of Rajasthan between the Centre and State authorities as detailed in the list annexed separately for the number of taxpayers as mentioned below:

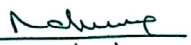
S. No.	Administration	No. Of taxpayers having turnover Above Rs 1.5 Crore	No. Of taxpayers having turnover upto Rs 1.5 Crore	No of total Taxpayers
1	CENTRE	2	52	54
2	STATE	1	467	468
	Grand Total	3	519	522

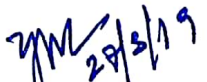
The taxpayers can view and check their details including the name of the administrating authority i.e. Centre or State, by clicking on following link www.centralexcisejaipur.nic.in and www.rajtax.gov.in

If any discrepancy in the name or other details or missing name is noticed, the same may be informed in writing to the respective authorities of Centre or State or any one of them for rectification by the State level committee. Alternatively, the same can be informed through E-mail or on Telephone as per below given details for rectifications:

Telephone Number : 0141-2385104 (Centre) & 0141-2227597 (State)
E-mail address :ccu-cexjpr.nic.in(Centre)& helpdesk.ctd@rajasthan.gov.in(State)

The trade and industry associations/chambers of commerce are requested to bring the contents of this order to the notice of all their members.


27/03/2019
(Rakesh Kumar Sharma)
Chief Commissioner
Central Tax, Jaipur Zone
Jaipur


27/3/19
(Dr. Preetam B. Yashwant)
Commissioner of State Tax
Rajasthan, Jaipur

F. No. CCO(JZ)Tech/44/2017/Pt./2930 to 250

Dated: 27.03.2019

Copy to:

1. The Member (GST), C.B.E.C., North Block, New Delhi.

2. The Member (Incharge Jaipur Zone), C.B.E.C., North Block, New Delhi.
3. The Additional Chief Secretary (Finance), Government of Rajasthan, Jaipur.
4. The Director General, Directorate General of Systems & Data Management, CBEC
5. The Secretary (Finance), Government of Rajasthan, Jaipur.
6. The Commissioner, CGST & CE, Alwar / Jaipur / Jodhpur / Udaipur / Audit Jaipur / Audit Jodhpur.
7. The Commissioner (Appeals), CGST & CE, Jaipur / Jodhpur.
8. The Additional Commissioner Commercial Tax (VAT & IT), CTD, Jaipur
9. The Deputy Commissioner (IT), Kar Bhawan, Jaipur for uploading on website.
10. Notice Board
11. Web Master, CBEC
12. Superintendent (Computer), CGST & CE Commissionerate, Jaipur for uploading on Zonal website.
13. Members of various Trade Associations / Chamber of Commerce.
14. Guard File, Commercial Taxes Department, Jaipur
15. Guard File, Central Taxes, Jaipur


27.3.19
(Vikas Kumar Jeph)
Additional Commissioner